

**Central Administrative Tribunal
Ernakulam Bench**

C.P(C) No.180/00035/2020
in
O.A No.180/00158/2019

Monday, this the 15th day of March, 2021

CORAM:

**Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member**

1. G.Mary Thomas, aged 70, W/o.I.K.Thomas
Retired Sub Postmaster, Thankassery P.O
Residing at Iynikkal House, No.19 Gandhiji Road
Chiyyaram, Thrissur – 680 026
2. Radha A Pillai, aged 70, W/o.R.A.Pillai
Retired Sub Postmaster, Kulasekharapuram P.O
Residing at Aravind (Pullethu), Adinad North P.O
Karunagapally – 690 542
3. S.Habushiya Beevi, aged 71, W/o.E.Abdul Basheer
Retired Sub Postmaster, Veliyam
Residing at H.B.Manzil, Roadvila
Cheriyavelinalloor P.O
Karingannur – 691 516
4. S.Sreekantan Pillai, aged 68,
S/o.M.Sreedharan Pillai
Retired Sub Postmaster, Uliyacovil P.O
Residing at Pandakasala Veedu,
Mangad P.O, Kollam – 691 015
5. K.V.Usha, aged 68, W/o.Krishnankutty B
Retired Assistant Postmaster, Karunagapally H.O
Residing at Krishnavilasom, Kappilmekku
Krishnapuram P.O – 690 533
6. K.Muraleedharan Nampiathiri, aged 71
S/O.Krishnan Namboothiri
Retired Postmaster, Adoor H.O
Residing at Thencherril Thekke Illam
Panayil P.O, Nooranad – 690 504
7. Achamma Samuel, aged 73
W/o.K.K.Samuel
Retired Sub Postmaster, Mallasserry P.O

Residing at Johnson Villa, Mallasserry P.O
Pathanamthitta – 689 646

8. M.C.Varghese, aged 68, S/o.M.V.Chacko
Retired Sub Postmaster, Ettichuvadu P.O
Residing at Manjalasseril, Kakkadumon P.O
Ranny – Perinad – 689 711

- Petitioners

(By Advocate: Mr.Vishnu S Chempazhanthiyil)

Versus

1. Shri.Ananta Narayan Nanda
(Age & Father's name not known to the petitioners)
The Secretary and Director General
Department of Posts
New Delhi – 110 001

2. Shri.V.Rajaragan
(Age and Father's name not known to the petitioners)
The Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 033

- Respondents

(By Advocate: Mrs.Mini.R.Menon,ACGSC)

The CP(C) having been heard on 15th March, 2021, this Tribunal delivered the following order on the same day:

O R D E R (ORAL)

P.Madhavan, Judicial Member

The learned counsel for the petitioner represented. Counsel for the respondents submits that this matter is stayed by the Hon'ble High Court in O.P(CAT) No.195/2020. **Hence the CP(C) is closed for the time being. Notice, if any, stands discharged.**

(K.V.Eapen)
Administrative Member

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(P.Madhavan)
Judicial Member

List of Annexures

Annexure P1 - True copy of the order dated 3.12.2019 in O.A No.180/00158/2019 of the Hon'ble Tribunal.

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